

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 125
IB-548/ND/2020

IN THE MATTER OF:

R.R. Distributors Pvt Ltd ... Applicant/Petitioner

Vs

M/s Kanodia Technoplast Ltd ... Respondent

Order under Section 9 of IBC.

Order delivered on 10.12.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None appeared for the applicant. In the interest of Justice, matter
adjourned to 13.01.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)